

an>Title: The Secretary-General reported the messages from Rajya Sabha that Rajya Sabha passed the Chemicals Weapons Convention (Amendment) Bill, 2012 and the Administrators-General (Amendment) Bill, 2012.

SECRETARY-GENERAL: Mr. Chairman, I have to report following messages received from the Secretary-General of Rajya Sabha:(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Chemical Weapons Convention (Amendment) Bill, 2012 which has been passed by the Rajya Sabha at its sitting held on the 3<sup>rd</sup> May, 2012."(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Administrators-General (Amendment) Bill, 2012 which has been passed by the Rajya Sabha at its sitting held on the 4<sup>th</sup> May, 2012." Mr. Chairman, I lay on the Table the Chemical Weapons Convention (Amendment) Bill, 2012 and the Administrators-General (Amendment) Bill, 2012 as passed by Rajya Sabha on the 3<sup>rd</sup> and \_\_\_\_\_ the 4<sup>th</sup> May, 2012 respectively. \_